

Public Importance

sugar factories, sugarcane is being wasted?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Almost all sugar factories in the country, especially those situated in gur producing areas, are experiencing shortage of sugarcane.

(b) No, Sir.

12.10 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

MR. TALBOT'S VISIT

Mr. Speaker: I had been receiving Calling Attention Notices for the last two or three days—I have been disallowing them—about Mr. Talbot's visit. If the hon. Minister is in a position to answer it, I might ask the Member concerned to put the same.

The Minister Without Portfolio (Shri Lal Bahadur Shastri): I am prepared to answer.

Mr. Speaker: Shri Yashpal Singh may put it, because his is the first name.

Shri Tyagi (Dehra Dun): Before him we have also given notices.

Mr. Speaker: I am collecting all the names that are there.

Shri Yashpal Singh (Kairana): Sir, I call the attention of the Prime Minister to the following matter of urgent public importance, and request that he may make a statement thereon:

Reported Autonomy Plan for Kashmir put forward by USA and U.K.

Shrimati Renu Chakravartty (Barrackpore): My notice is different. My notice was on the report of the new proposal for Kashmir by Mr. Talbot, Assistant Secretary of State, United States, and our Government's reaction thereto.

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Mr. Speaker: Every notice I cannot read here. The wording may be different.

Shrimati Renu Chakravartty: Mine is specifically on Mr. Talbot's proposals.

Mr. Speaker: Let this be disposed of.

Shri Lal Bahadur Shastri: It is true that Mr. Talbot is coming here on the 6th of this month. But what has appeared in the papers is purely a Press report, if I might not use the word 'speculation'. However, India's position in regard to Kashmir has been made quite clear recently in the Security Council meeting by our representative and by our colleague Shri Chagla. We cannot deviate from that position even for a moment.

Some Hon. Members rose—

Mr. Speaker: I do not think any questions need be put now. Let it remain as it is (*Interruptions*). They can be raised again. I do not think this would be the proper stage for any questions at this moment.

12.14 hrs.

PAPERS LAID ON THE TABLE

Rice (Madras) Price Control Order under the Essential Commodities Act, 1955

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): Sir, I beg to lay on the Table a copy of the Rice (Madras) Price Control (Second Amendment) Order, 1964 published in Notification No. G.S.R. 260, dated the 22nd February, 1964, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [*Placed in Library. See No. LT-2435/64.*]

12.15 hrs.

**PUBLIC ACCOUNTS COMMITTEE
TWENTIETH REPORT**

Shri Tyagi (Dehra Dun): I beg to present the Twentieth Report of the Public Accounts Committee on Appro-